

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.08.2020

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 104/BB/2020	For admission- IA 267/2020 IA 268/2020	Sec 241- 242	Dr. Jaya Subramanya m Goparaju	Pragati Law Chambers	Live 100 Hospital and Others	

ADVOCATE FOR PETITIONER/s:

Manu K.

ADVOCATE FOR RESPONDENT/s:

*v. s. Raghavan for R-1 & 2
Abhijit Atur
S. Vivekananda - R-3*

ORDER

1. Heard Shri Manu.K, learned Counsel for the Petitioner and Shri V. S. Raghavan, learned Senior Counsel for the Respondent Nos.1 & 2 and Shri Abhijit Atur, learned Counsel for the Respondent and Shri S. Vivekananda, learned Counsel for the Respondent No.3, through Video Conference.
2. Order Reserved in I.A.Nos.267 and 268 of 2020.

[Signature]

MEMBER (T)

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MEMBER (J)

Shruthi

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